CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/00512/2014 WITH MISC. APPLICATION NO. 291/00381/2014 AND MISC. APPLICATION NO. 291/00301/2015

DATE OF ORDER: 25.07.2016

CORAM

HON'BLE MR. SANJEEV KUMAR KAUSHIK, JUDICIAL MEMBER HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER

- 1. Kailash Chander Raiger S/o Shri Balu Ram, aged 42 years, R/o Plot No. 31, Ekta Nagar, C-2, Ajmer Road, Jaipur, presently working as UDC in ESIC Model Hospital, Jaipur.
- Failu Ram Meena S/o late Shri Kalyan Sahai, aged 33 years, R/o Barah Bighawali Kothi, Luniyawas, Goner Road, Jaipur. Presently working as UDC in ESIC, Model Hospital, Jaipur.

....Applicants

None present for the applicants.

Ò

VERSUS

- 1. Employees State Insurance Corporation through Director General, CIG Road, New Delhi 110002.
- 2. Medical Superintendent, ESIC, Model Hospital, Laxmi Nagar, Ajmer Road, Jaipur 302006.
- 3. Regional Director, Employees State Insurance Corporation, Panchdeep Bhawan, Bhawani Singh Road, Jaipur.

....Respondents

Mr. B.K. Pareek, proxy counsel for Mr. T.P. Sharma, counsel for respondents.

ORDER

(Per MR. SANJEEV KUMAR KAUSHIK, JUDICIAL MEMBER)

None present for the applicants even in the revised call. It is informed by Shri B.K. Pareek, proxy counsel for Mr. T.P. Sharma, counsel for respondents, that earlier also the applicants were not represented by their counsel. We have perused the earlier ordersheets and we are in agreement with the submissions of the learned counsel for the respondents.

2. It seems that the applicants have lost their interest in prosecuting the matter. Therefore, the Original Application is dismissed in default for non-prosecution. In view of this, the Misc. Application for interim relief is also dismissed, and the Misc. Application filed by the respondents for taking documents on record shall stand disposed of.

(MS. MEENAKSHI HOOJA) ADMINISTRATIVE MEMBER (SANJEEV KUMAR KAUSHIK) JUDICIAL MEMBER

kumawat